## Declaration of Assets and Liabilities

I, RANJAMA , son/daughter/wife of VED PRAHASH, aged 34 years, belonging to BIHAR LEGISLATIVE ASSEMBLY service and presently working as OFFICE ATTAMDANT.

Solve herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

given)

(Assets in joint name indicating the extent of joint ownership will also have to be

	Sr.	Descriptio	n Self	VED PRA Spouse Name(S)		Dependa	n Dependa	ant- Dependa
	(i)	Cash	1000			t-1 Name	Name	t-3
1	(ii)	Deposits in	100000 /	)	000/	NIL	NI	
3	(iii)	Banks, Finand Institutions A Non-Banking Financial Companies Bonds,	SBI BAN VIDHAN SABHA. Fixed Diposit SBI-10000	NI		NIL	NI)	NIL
1		Debentures an Shares in companies	A CONTRACT OF THE PROPERTY OF	NIL		NIL	NIL	NI
		Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL		NZL	NIL	NIL
(v (vi)	(n	Motor Vehicles details of nake, etc.)	NIL	NIL		JIL	NIL	NIL
	de	ewellery (give etails of eight and blue)	GOLD - 200gm VALUE - 90000 SILVER -	VALUE -	,		NIL	NIL
vii)	SU	her assets, ch as values claims / erests	NIL	NIL.	30		NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Ranjand

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

	Sr. Description No.	Self	Spouse Name(S)		n Dependar t-2 Name	n Dependant- 3 Etc. Name
(i	i) Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market valu	12 Kall VALUÉ (00000)				
(ii)	Non-Agricultural Land Location(s) Survey number(s) Extent (Total measurement) Current market value	NIL	NIL	N-4	N.8	N.A
(111	) Buildings (Commercia and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Nゴレ	N-A	N.A	N.A
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	N.A	<i>P.</i> <sub>N</sub>	N.4
(v)	Others (such as interest in property)	NIL	NIL	N. A	N.A	NeA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL.	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
1	(iv) Property Tax	WIL	NIL

GPF/CPF/PRAM No.		111007326433
Gender	:-	F (M/F)
Date of Birth	:	06121990 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEGISLATIVE SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service,
F		B.S.S Bihar Secretariat Service etc.)
Home District	:- [	NALANDA
I hereby de knowledge and bel		that the above details are true to the best of my
		Signature Rayand.
		Signature
		Name of Employee: RANJANA:
Place: PATNA		Designation: OFFICE ATTENDANT.
Date: 1.0 2 - 2	1-5	Department: B . L . A